

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 07.02.2013

The meeting No.44/AM-13 for the licensing year 2012-13 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 07.02.2013 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Dr. R.A. Lal, Director	R.O., TC, Noida
2.	Shri K.C. Meena, Dy. DGFT	DGFT
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri J.D. Giri, Vice President	AEPC
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meeting Nos.42/AM-13, dated 24.01.2013 and 43/AM-13, dated 31.01.2013 was taken for ratification. As there were no amendments to the same, the above referred minutes of 24.01.2013 and 31.01.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.44/AM-13 dated 07.02.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 44/84-ALC3/2012

MEETING DATE : 07.02.2013

Case No.:2/44/84-ALC3/2012	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:44/84-ALC3/2012 07.02.2013	Status: Approval
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Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that RA has forwarded application to NC after the expiry of four months. The Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Men's/Ladies Shorts made of 53% Linen (Flax) 47% Cotton woven fabric, GSM-205 (Tolerance Plus or Minus 10%), Style No. NASTON	750 Nos.	53% Linen (Flax) 47% Cotton woven fabric, GSM-205 (Tolerance Plus or Minus 10%)	1650 Sq. Meter
2.	Men's/Ladies Shorts made of 53% Linen (Flax) 47% Cotton dyed woven fabric, GSM-205 (Tolerance Plus or Minus 10%), Style No. NASTON	4950 Nos.	53% Linen (Flax) 47% Cotton woven ready for dyeing fabric, GSM-205 (Tolerance Plus or Minus 10%)	10,890 Sq. Meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:16/40/84-ALC3/2012

Party Name: BHARAT SILKS

Meet No/Date:44/84-ALC3/2012
07.02.2013

Status:
Deferred

HQ File :01/84/050/00371/AM13/

RLA File :07/24/040/00320/AM13/

Lic.No/Date:0710091990
15.11.2012

Defer Date:
28.02.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm to consider the proposal. Therefore, the Committee has decided to await the same and defer the case for re-listing on 28.02.2013.

3

Case No.:12/40/84-ALC3/2012	Party Name: UNITED DRY GOODS (P) LTD	Meet No/Date:44/84-ALC3/2012 07.02.2013	Status : Approved	
HQ File :01/84/050/00367/AM13/	RLA File :07/24/040/00332/AM13/	Lic.No/Date:0710092001 16.11.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per sample and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Plaid Swim Trunk made of 70% Cotton 30% Polyester yarn dyed fabric, GSM-135 +/-5%, Style No.640023	6667 Nos.	70% Cotton 30% Polyester yarn dyed fabric 122X86X32X 100D, GSM - 135 +/-5%, width-57/58” +/-5%	9720 Sq. Meter
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

4

Case No.:15/40/84-ALC3/2012	Party Name: APSARA SILKS	Meet No/Date:44/84-ALC3/2012 07.02.2013	Status: Approved	
HQ File :01/84/050/00370/AM13/	RLA File :07/24/040/00301/AM13/	Lic.No/Date:0710092000 16.11.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	100% Silk (MRS) Satin dyed/printed fabrics, GSM-112+/-	980 Meter	100% Silk (MRS) Satin Grey fabrics, GSM-	990.00 Meter (including 1%

	10%, 26MM+/-10%, width-140 CM+/-10%		112+/-10%, 26MM+/-10%, width-140 CM+/-10%	wastage)
2.	100% Silk (MRS) Satin Gauze dyed/printed fabrics, GSM-60+/-10%, 14MM+/-10%, width-140 CM+/-10%	1470 Meter	100% Silk (MRS) Satin Gauze Grey fabrics, GSM-60+/-10%, 14MM+/-10%, width-140 CM+/-10%	1485.00 Meter (including 1% wastage)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:2/40/84-ALC3/2012	Party Name: GAURAV INTERNATIONAL	Meet No/Date:44/84-ALC3/2012 07.02.2013	Status: Approved
HQ File :01/84/050/00357/AM13/	RLA File :05/23/040/00340/AM13/	Lic.No/Date:0510339395 23.11.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per sample and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Shirt made of 100% Polyester dyed woven fabric, GSM-78+/-10% and 100% Polyester printed woven fabric, GSM-78+/-10%, Style No.LIVANA-SA303WB14/ LIVANA-SW303WB14	796 Nos.	100% Polyester dyed woven fabric, GSM-78+/-10%	1035 Sq. Meter
			100% Polyester printed woven fabric, GSM-78+/-10%	1990 Sq. meter (@ 2.50 sq. meter per piece)
2.	Ladies Blouse made of 100%	959 Nos.	100% Polyester dyed	1103 Sq.

	Polyester dyed woven fabric, GSM-100+/-10% & 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. SANDRA-SW304WB05/ (SW3A6202)		woven fabric, GSM- 78+/-10%	Meter
			100% Polyester dyed woven fabric, GSM- 100+/-10%	2043 Sq. Meter
3.	Ladies Blouse made of 100% Polyester printed woven fabric, GSM-66+/-10% & 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. SANDRA-SA303WB14/ SANDRA-SW303WB15	1920 Nos.	100% Polyester dyed woven fabric, GSM- 78+/-10%	2112 Sq. Meter
			100% Polyester printed woven fabric, GSM- 66+/-10%	4128 Sq. Meter
4.	Ladies Blouse made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. ARIANNA-SW304WB02	816 Nos.	100% Polyester dyed woven fabric, GSM- 78+/-10%	2204 Sq. Meter
5.	Ladies Blouse made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. KRISSEY-SW304WB04	2700 Nos.	100% Polyester dyed woven fabric, GSM- 78+/-10%	5265 Sq. Meter
6.	Ladies Shirt made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. GRECIA-SX302WB03	415 Nos.	100% Polyester dyed woven fabric, GSM- 78+/-10%	623 Sq. Meter
7.	Ladies Blouse made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. GRETCHEN-SW303WB08	3825 Nos.	100% Polyester dyed woven fabric, GSM- 78+/-10%	5164 Sq. Meter

8.	Ladies Dress made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. JANINE-SW303WD04	2128 Nos.	100% Polyester dyed woven fabric, GSM-78+/-10%	2980 Sq. Meter
9.	Ladies Blouse made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. KATIE-SW303WB01	1766 Nos.	100% Polyester dyed woven fabric, GSM-78+/-10%	5475 Sq. Meter
10.	Ladies Shirt made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. LIVANA-OW302WB04	2080 Nos.	100% Polyester dyed woven fabric, GSM-78+/-10%	6136 Sq. Meter
11.	Ladies Blouse made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. ADDY-OW3K1WB02	2620 Nos.	100% Polyester dyed woven fabric, GSM-78+/-10%	4192 Sq. Meter
12.	Ladies Shirt made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. DONA-SW302WB04	1483 Nos.	100% Polyester dyed woven fabric, GSM-78+/-10%	4672 Sq. Meter
13.	Ladies Blouse made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. CHRIATIANA-SA302WB12/ CHRIATIANA-SX302WB01	739 Nos.	100% Polyester dyed woven fabric, GSM-78+/-10%	2439 Sq. Meter
14.	Ladies Blouse made of 100% Polyester dyed woven fabric, GSM-78+/-10%, Style No. HOLLY-SA302WB09/ HOLLY-	1464 Nos.	100% Polyester dyed woven fabric, GSM-78+/-10%	3441 Sq. Meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.: 6/40/84-ALC3/2012	Party Name: RICHA GLOBAL EXPORTS P. LTD.	Meet No/Date:44/84-ALC3/2012 07.02.2013	Status: Approved
HQ File :01/84/050/00361/AM13/	RLA File :05/24/040/00315/AM13/	Lic.No/Date:0510339398 23.11.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per samples and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Vest of Indian origin with IMP embellishment made of 100% Nylon net bleached knitted fabrics (EMBD. With 100% Cotton yarn), GSM-133+/-10%, Style No. LMS13TP934	26,100 Nos.	100% Nylon net bleached knitted fabrics (EMBD. With 100% Cotton yarn), GSM-133+/-10%	1827 Kgs. (@ 70 grams per piece)
2.	Ladies Vest of Indian origin with IMP embellishment made of 100% Nylon net bleached knitted fabrics (EMBD. With 100% Cotton yarn), GSM-133+/-10%, Style No. LMS13TP934	5800 Nos.	100% Nylon net bleached knitted fabrics (EMBD. With 100% Cotton yarn), GSM-133+/-10%	551 Kgs. (@ 95 grams per piece)
3.	Ladies Vest of Indian origin with IMP embellishment made of 100% Nylon net dyed knitted fabrics	16,380 Nos.	100% Nylon net dyed knitted fabrics (EMBD. With 100% Cotton yarn),	2650 Kgs.

	(EMBD. With 100% Cotton yarn), GSM-245+/-10%, Style No. LMS13TP934		GSM-245+/-10%	
4.	Ladies Vest of Indian origin with IMP embellishment made of 100% Nylon net dyed knitted fabrics (EMBD. With 100% Cotton yarn), GSM-245+/-10%, Style No. LMS13TP934	3620 Nos.	100% Nylon net dyed knitted fabrics (EMBD. With 100% Cotton yarn), GSM-245+/-10%	700 Kgs.
<p>The GSM should match in both import and export.</p> <p>The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.</p>				

7	Case No.:14/40/84-ALC3/2012	Party Name: RAMESWAR UDYOG PRIVATE LIMITED,	Meet No/Date:44/84-ALC3/2012 07.02.2013	Status: Deferred
	HQ File :01/84/050/00369/AM13/	RLA File :08/24/040/00286/AM13/	Lic.No/Date:0810116434 23.11.2012	Defer Date: 28.02.2013
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 28.02.2013.</p>			

8	Case No.:7/40/84-ALC3/2012	Party Name: S.A.N. INTERNATIONAL,(A DIV.OF S.A.N. GARMENT MFG.	Meet No/Date:44/84-ALC3/2012 07.02.2013	Status: Approved				
	HQ File :01/84/050/00362/AM13/	RLA File :05/24/040/00319/AM13/	Lic.No/Date:0510339630 27.11.2012					
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-</p> <table> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> </table>				S.No.	Export Product	Export Quantity	Import item
S.No.	Export Product	Export Quantity	Import item	Quantity allowed				

1.	Ladies Top made of 100% Viscose dyed fabric, GSM-85+/-10%, width-53-54”	33,600 Nos.	100% Viscose dyed fabric, GSM-85+/-10%, width-53-54”	36,960 Sq. Meter (@ 1.10 sq. meter per piece)
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

9	Case No.:17/40/84-ALC3/2012	Party Name: LOYAL TEXTILE MILLS LTD	Meet No/Date:44/84-ALC3/2012 07.02.2013	Status: Surrendered
	HQ File :01/84/050/00372/AM13/	RLA File :35/24/040/00018/AM13/	Lic.No/Date:3510039689 27.11.2012	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and considered the reply of applicant firm wherein it has been intimated that they do not require the above Advance Authorization and surrendered the same to the Jt. DGFT, Madurai. Hence, the Committee has decided to withdraw this case from the Agenda.			

	Case No.:3/40/84-ALC3/2012	Party Name: GAURAV INTERNATIONAL	Meet No/Date:44/84-ALC3/2012 07.02.2013	Status: Approved
	HQ File :01/84/050/00358/AM13/	RLA File :05/23/040/00352/AM13/	Lic.No/Date:0510339820 30.11.2012	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per sample and after deliberations decided to ratify the Advance			

10

Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Blouse (Double layer) made of 100% Polyester dyed woven fabric, GSM-40+/-10%, Style No. Justine-SW304WB13	335 Nos.	100% Polyester dyed woven fabric, GSM-40+/-10%	1340 Sq. Meter (@ 4 sq. meter per piece)
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

11

Case No.:5/40/84-ALC3/2012	Party Name: RICHA GLOBAL EXPORTS P. LTD.	Meet No/Date:44/84-ALC3/2012 07.02.2013	Status: Approved	
HQ File :01/84/050/00360/AM13/	RLA File :05/24/040/00329/AM13/	Lic.No/Date:0510339813 30.11.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per sample and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Other Vest made of 100% Linen bleached single jersey knitted fabric, GSM-120+/-10%, Style No. Laurie-00602016	800 Nos.	100% Linen bleached single jersey knitted fabric, GSM-120+/-10%	240 Kgs. (@ 300 grams per piece)
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

12	Case No.:1/44/84-ALC3/2012	Party Name: KANPUR PLASTIPACK LTD	Meet No/Date:44/84-ALC3/2012 07.02.2013	Status: Approved									
	HQ File :01/84/050/00420/AM13/	RLA File :06/24/040/00031/AM13/	Lic.No/Date:0610029771 03.12.2012	Defer Date:									
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-												
	<table border="1"> <thead> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> </thead> <tbody> <tr> <td>1.</td><td>PP Sewing yarn</td><td>1,00,000 Kgs.</td><td>PP Granules</td><td>1,05,000 Kgs.</td></tr> </tbody> </table>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	PP Sewing yarn	1,00,000 Kgs.	PP Granules
S.No.	Export Product	Export Quantity	Import item	Quantity allowed									
1.	PP Sewing yarn	1,00,000 Kgs.	PP Granules	1,05,000 Kgs.									
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.													

13	Case No.:18/40/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:44/84-ALC3/2012 07.02.2013	Status: Deferred
	HQ File :01/84/050/00373/AM13/	RLA File :03/95/040/00655/AM13/	Lic.No/Date:0310717388 17.12.2012	Defer Date: 07.03.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to seek the comments of Addl. Industrial Adviser, Department of Chemical & Petro-chemical, Ministry of Chemical & Fertilisers and Textiles Commissioner, Mumbai on the proposal of applicant firm. Therefore, the Committee has decided to defer the case for re-listing on 07.03.2013. The Committee noticed that no representative from Department of Chemical & Petro-chemical is attending the Norms Committee' meetings, therefore, the Committee advised the Department of Chemical & Petro-chemical to send written comments on all the proposals sent to them.			

14	Case No.:3/44/84-ALC3/2012	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:44/84-ALC3/2012 07.02.2013	Status: Approved														
	HQ File :01/84/050/00422/AM13/	RLA File :07/24/040/00417/AM13/	Lic.No/Date:0710092991 09.01.2013															
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-</p> <table> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> <tr> <td>1.</td><td>Gents Half sleeve shirt made of 60% Cotton 40% Polyester yarn dyed fabric, GSM-102+/-10%, Style No. MVS0000490</td><td>12,396 Nos.</td><td>60% Cotton 40% Polyester yarn dyed fabric, GSM-102+/-10%</td><td>30, 494.00 Sq. meter</td></tr> <tr> <td>2.</td><td>Girls Dress made of 100% Cotton dyed fabric, GSM-210+/-10%, Style No. CX8-7113866</td><td>2600 Nos.</td><td>100% Cotton dyed fabric, GSM-210+/-10%</td><td>2470.00 Sq. meter</td></tr> </table> <p>The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.</p>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Gents Half sleeve shirt made of 60% Cotton 40% Polyester yarn dyed fabric, GSM-102+/-10%, Style No. MVS0000490	12,396 Nos.	60% Cotton 40% Polyester yarn dyed fabric, GSM-102+/-10%	30, 494.00 Sq. meter	2.	Girls Dress made of 100% Cotton dyed fabric, GSM-210+/-10%, Style No. CX8-7113866	2600 Nos.	100% Cotton dyed fabric, GSM-210+/-10%
S.No.	Export Product	Export Quantity	Import item	Quantity allowed														
1.	Gents Half sleeve shirt made of 60% Cotton 40% Polyester yarn dyed fabric, GSM-102+/-10%, Style No. MVS0000490	12,396 Nos.	60% Cotton 40% Polyester yarn dyed fabric, GSM-102+/-10%	30, 494.00 Sq. meter														
2.	Girls Dress made of 100% Cotton dyed fabric, GSM-210+/-10%, Style No. CX8-7113866	2600 Nos.	100% Cotton dyed fabric, GSM-210+/-10%	2470.00 Sq. meter														

MANUAL AGENDA CASES

(15)

Case No.704	M/s Richa & Co., New Delhi
NC 44/AM-13, dt. 07.02.2013	File No.01/84/50/265/AM-13/DES-V

Ratification of input output norms in respect of Advance Authorization No.0510337270 dated 15.10.2012.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to change the style number of the export product from IC302237 to IF302237 as per amendment sheet issued by the CLA, New Delhi in the minutes of the NC meeting No.40/13 held on 10.01.2013. Accordingly, the Committee after deliberations decided to change the style number of the export product and the style number may be read as 'IF302237' in place of 'IC302237'.

(16)

Case No.705	M/s Jiwanram Sheoduttarai Industries Pvt. Ltd., Kolkata
NC 44/AM-13, dt. 07.02.2013	File No.01/84/162/333/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0210178904 dated 25.06.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 28.02.2013.

(17)

Case No.706	M/s Imperial Readymade Garments Factory India Pvt. Ltd., Sriperumbudur
NC 44/AM-13, dt. 07.02.2013	File No.01/84/162/280/AM-11/DES-V
Ratification of input output norms against Advance Authorisation No.0410114215 dated 01.06.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Trousers (Pants) made of 97% Cotton 3% Spandex stretch twill fabric, GSM-339+/-10%	60,298 Nos.	97% Cotton 3% Spandex stretch twill fabric, GSM-339+/-10%, width-57"(±1)	1,35, 670 Sq. meter
			80% Polyester 20% Cotton T/C	17,053 Sq.

			Pocketing fabric, GSM-105+/-5%, width-57/58"	meter (@ 0.28 sq. meter per piece
			Matte Pewtter 28L Button	Net to net
			Matte Pewtter 9mm Rivet	Net to net
2.	Ladies Trousers (Pants) made of 75% Cotton 23% Polyester 2% Spandex yarn dyed stretch denim fabric, GSM-356+/-10%	23,477 Nos.	75% Cotton 23% Polyester 2% Spandex yarn dyed stretch denim fabric, GSM-356+/-10%, width-59/60"(+-1)	52,822 Sq. meter
			80% Polyester 20% Cotton T/C Pocketing fabric, GSM-105+/-5%, width-57/58"	6639 Sq. meter (@ 0.28 sq. meter per piece
			Antique Copper 28L Button	Net to net
			Antique Copper 9mm Rivet	Net to net

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(18)

Case No.707	M/s Loyal Textiles Mills Ltd., Kovilpatti
NC 44/AM-13, dt. 07.02.2013	File No.01/84/50/253/AM-13/DES-V
Ratification of input output norms against Advance Authorisation No.3510039250 dated 12.09.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 07.03.2013.

(19)

Case No.708	M/s Loyal Textiles Mills Ltd., Kovilpatti
NC 44/AM-13, dt. 07.02.2013	File No.01/84/50/136/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.3510038573 dated 15.06.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME)

for their examination and comments. It was decided to defer the case for re-listing on 07.03.2013.

(20)

Case No.709	M/s Loyal Textiles Mills Ltd., Kovilpatti
NC 44/AM-13, dt. 07.02.2013	File No.01/84/50/255/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.3510039251 dated 12.09.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 07.03.2013.

(21)

Case No.710	Association of Sodium Hydrosulphite Manufacturers, Vadodara
NC 44/AM-13, dt. 07.02.2013	File No.01/84/162/542/AM-13/DES-V
Review of Standard Input Output Norms (SION) Nos. G7 and G46 as Sodium Hydro-sulphite is not consumed during the production of the articles and disallow import of SHS in these entries as it is not being used in the final product but is being sold in the market without imposition of ADD.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to ask the technical comments from Central Leather Research Institute, Chennai and Council for Leather Exports, Chennai on the following:-

- i) Whether the import item has been misused by the importer; and
- ii) Relevance of the import item at present in the manufacturing of export product.

The Committee has, therefore, decided to defer the case for re-listing on 07.03.2013.

(22)

Case No.711	M/s E.I. Dupont India Pvt. Ltd., Valsad
NC 44/AM-13, dt. 07.02.2013	File No.01/84/50/316/AM-13/DES-V
Ratification of input output Norms in respect of Advance Authorization No.3410035230 dated 26.09.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed

below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Fabrics made out of filament yarn of Aramids (Kevlar fabric	39,215 Kgs.	Aramid yarn (Product Grade: Yarn K129 type 964C 1100 Dtex or yarn K129 type 964C 3140 Dtex or yarn K29 type 963 3300 Dtex)	41,960 Kgs. (including 7% wastage)
			Invadine DA	Not allowed since the applicant firm has not furnished the technical literature & supplier's recipe in respect of import item No. 2 to 6 in support of their proposal.
			Invadine PBN	
			Oleophobol SM	
			Oliophobol SL	
			Phobol XAN	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.
